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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/225/2016  
NAME OF THE PETITIONER(S) : Kamlesh Kalidas Shah  
NAME OF THE RESPONDENT(S) : M/s TVS Motors Limited & 10 others  
UNDER SECTION : 111A of CA 1956 / 59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1	C. RAMASUBRAMANIAM	For Petitioner Kamlesh Kalidas Shah	
2.	A. M. Sridharan	Counsel for Respondents Part 2	

**ORDER**

Shri C Ramasubramaniam, PCS, representing the petitioner present. Shri A M Sridharan, counsel for R1 & R2 present. Notice has already been issued by way of publication in the newspaper and the report is awaited. Counsel for the petitioner is directed to file an affidavit alongwith proof of advertisement pertaining to the notice issued. Put up on **02.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)